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Title: Introduction of the Representation of the People (Amendment) Bill, 2016.

SHRI RABINDRA KUMAR JENA (BALASORE): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI RABINDRA KUMAR JENA : I introduce the Bill.

15.41 1/2 hours